

By Speed Post

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-28/96/7571/A

From :- Smti Kanchan Newar  
Joint Registrar (Vigilance)  
Gauhati High Court  
Guwahati.

To  
✓ Smt. SP Khaund,  
District & Sessions Judge,  
Dibrugarh.

Dated Guwahati the 20<sup>th</sup> December, 2018

Sub: **Winter Vacation with Station Leave.**

Ref:- Your letter No.DJD/6490/18 dtd. 13.12.2018

Madam,

With reference to the above, I am directed to inform you that you have been granted permission to avail the winter vacation w.e.f. 24.12.2018 upto 31.12.2018 along with Headquarters Leave permission w.e.f. the morning of 22.12.2018 upto the evening of 01.01.2019, as prayed for. The Additional District and Sessions Judge, FTC, and in her absence, the Chief Judicial Magistrate, Dibrugarh will remain in charge of your Court and Office during your absence.

Yours faithfully,

  
**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-28/96/7572-7573/A, dated 20.12.18**

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Additional District and Sessions Judge, Dibrugarh.

  
**JT. REGISTRAR (VIGILANCE)**